

Heavy Electrical Ltd., Bhopal resulting in complete stoppage of work there;

(b) if so, the reasons therefor;

(c) the number of trainees involved in the strike;

(d) the total loss suffered by the factory as a result of the strike;

(e) the duration of the strike; and

(f) the steps taken to end the strike?

The Minister of Industry (Shri Manubhai Shah): (a) to (f). A statement is laid on the Table of the House. [See Appendix II, annexure No. 28].

Facilities to Trade Unions

*545. { Shri D. C. Sharma:
Shri Indrajit Gupta:
Shri Kodyan:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government has decided in accordance with the Pay Commission's recommendations to extend certain facilities to recognized trade unions; and

(b) if so, what are they?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) and (b). A statement showing the facilities extended to recognised trade unions is placed on the Table of the Sabha. [See Appendix II, annexure No. 29].

Ophthalmic Glass Plant

*546. { Shri Subodh Hansda:
Shri Nek Ram Negi:
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in the direction of setting up of the Ophthalmic Glass Plant in collaboration with Russia; and

(b) when the plant will start production?

The Minister of Industry (Shri Manubhai Shah): (a) The Detailed Project Report has been received on the 24th July, 1961 and is under consideration.

(b) The plant is expected to go into production sometime in 1963.

Sheet Glass Plant at Hyderabad

*547. { Shri Pangarkar:
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 150 on the 20th February, 1961 and state:

(a) whether Government have since received the revised proposal from the Andhra Pradesh Government for setting up of a sheet glass plant at Hyderabad; and

(b) if so, whether Government have approved the same?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Andhra Government are discussing the project with some foreign and Indian experts and would be submitting their proposals to us when ready.

Bonus Commission

*548. { Shri Ram Krishan Gupta:
Shri Kunhan:
Shri T. B. Vittal Rao:
Shri S. M. Banerjee:
Shri Pangarkar:
Shri D. C. Sharma:
Shri M. L. Dwivedi:
Sardar Iqbal Singh:
Shri A. M. Tariq:
Shri Arjun Singh
Bhadauria:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda:
Shri Tangamani:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Bonus Commission has started its work; and

(b) when the report is expected to be received?

The Deputy Minister of Labour (Shri Abid Ali): (a) The composition and terms of reference of the Commission are being finalized.

(b) Does not arise at present.

Implementation of Interim Award of Jute Wage Board

*549. { **Shri Indrajit Gupta:**
Shri S. M. Banerjee:

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Starred Question No. 1771 on the 27th April, 1961 and state:

(a) what progress has since been made in securing implementation by all jute mills of the interim award of the Wage Board for the Jute Industry; and

(b) further steps, if any, to be taken with this object?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two more mills have since implemented the recommendations.

(b) The matter is being pursued by the State Governments.

Nuclear Power Station

*550. { **Shri P. C. Borooah:**
Shri B. Das Gupta:
Shri Aurobindo Ghosal:

Will the **Prime Minister** be pleased to state:

(a) whether Government propose to set up a nuclear power plant with the aid of United States Government under the Third Five Year Plan;

(b) if so, whether the U.S. Government has agreed to give the aid, and to what extent; and

(c) what action has so far been taken in that regard and where the plant is proposed to be set up?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):

(a) There is presently no proposal to set up a nuclear power plant with the aid of the United States Government during the Third Five Year Plan period. Various possibilities are kept under constant review.

(b) and (c). Do not arise.

Sewing Machines

*551. **Shri Ajit Singh Sarhadi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that reduction has been made in the imported components of sewing machines manufactured in Punjab;

(b) whether this would not affect the production; and

(c) whether such components have begun to be manufactured in India?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

Extension of Delhi Shops and Establishments Act to entire Delhi

*552. { **Shrimati Maimoona Sultan:**
Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya Ananda:
Shri Tangamani:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the Delhi Labour Advisory Board has recently urged the extension of the Delhi Shops and Establishments Act, 1954 to the entire Delhi area covered by the Delhi Municipal Corporation and the N.D.M.C.;

(b) if so, what areas are not now covered by the Act;

(c) what are the reasons for the same; and

(d) the action taken in the matter?